

**Central Administrative Tribunal
Principal Bench**

O.A. No. 761/2017

New Delhi this the 08th day of May, 2018

**Hon'ble Sh. Raj Vir Sharma, Member (J)
Hon'ble Ms. Praveen Mahajan, Member (A)**

Sumitra Devi
W/o Sh. Sanjay Kumar,
R/o WZ-13, Todapur Village
Near Post Office Pusa,
Delhi-110012

Aged about 43 years
Group 'C'

(Candidate to the Post of Supervisor Grade-II) ... Applicant

(By Advocate: Sh. Ajesh Luthra)

Versus

1. Govt. of NCT of Delhi
Through its Chief Secretary
5th Floor, Delhi Sachivalaya
New Delhi.
2. Delhi Subordinate Services Selection Board,
Through its Chairman
Government of NCT of Delhi
FC-18, Institutional Area, Karkardooma
Delhi-110 092
3. The Secretary
Directorate of Social Welfare
(GNCT of Delhi)
GLNS Complex, Delhi Gate,
New Delhi-110002
4. The Director
Department of Women & Child Development,
(GNCT of Delhi)
GLNS Complex, Delhi Gate,
New Delhi-110002 ... Respondents

(By Advocate: Ms. Sangita Rai)

ORDER (ORAL)**Mr. Raj Vir Sharma, Member (J)**

Learned counsel for the applicant submitted that in view of the reply filed by the respondents, he has instructions from the applicant to withdraw this O.A. Therefore, this O.A. is dismissed as withdrawn.

**(Praveen Mahajan)
Member (A)****(Raj Vir Sharma)
Member (J)**

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